

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1847
ANSWERED ON:26.03.2012
SURAT DAHISAR SECTION ON NH
Jardosh Smt. Darshana Vikram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the present status of the construction of the service road on NH-8 on Surat-Dahisar Section and the time by which the said work is likely to be completed;
- (b) whether NHA will ensure and inspect the quality of proposed toe wall and stone pitching work for protection of slope of the high embankment at km-313 at Majigam, Chikhli of Surat-Dahisar Section of NH-8 so that concessionaire complete this proposed work very carefully keeping in view of longer duration;
- (c) if so, the steps taken/proposed to be taken by the Government in this regard; and
- (d) the steps taken/proposed to be taken by the Government to avoid probable accidents at compact underpass at Waghaldhara of NH-8?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) The work of service roads on Surat to Dahisar section of NH-8 is in progress and is likely to be completed by October 2012 provided the District Administration/State Government extends necessary support for land acquisition.
- (b) & (c) Work is being implemented as per the concession agreement in conformity with the specification and standards and manual for the 6-laning work and monitoring of progress & quality of work is ensured by NHA through Independent Engineer engaged for the project
- (d) Keeping in view the safety requirements, National Highways at Waghaldhara junction i.e. Km. 319.600 of NH-8 has already been improved along with construction of service road and an underpass. To further enhance the safety of the traffic and to prevent accident at Waghaldhara junction (319.600), the Concessionaire has provided speed breakers, cautionary signboards, reflective slides, blinkers etc. at the location of Waghaldhara underpass. While the provision of street lighting at this location is under implementation, the work of junction improvement could not be completed by the concessionaire due to encroachment and the matter has been taken up with the State/District Administration.